Analysis of CSR expenditure of a sample of 460 listed companies for the year 2014-15 indicates that these companies spent about ₹ 724 crores on 'rural development projects'. The total CSR expenditure incurred by these 460 companies was about ₹ 6337 crores during 2014-15, the first year of CSR implementation by companies under the Act.

Utilisation of CSR funds by companies

- 169. SHRI B. K. HARIPRASAD: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) the total number of companies which are under Corporate Social Responsibility compliance but their money is still unutilised;
- (b) the details of the companies who have utilised their CSR fund, partially, fully or have not utilised their fund; and
 - (c) the details of the companies who outsource CSR activities to NGOs?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) An assessment of Corporate Social Responsibility (CSR) expenditure of 4257 companies indicates that companies have spent about 72% of the prescribed amount on CSR. A summary of the CSR spent by companies is given below:

CSR Spent Range	No. of companies
More than Prescribed CSR	621
Exactly as Prescribed CSR	400
66% to 99% of the Prescribed CSR.	261
Less than 66%	624
No CSR Spent	2351
Total companies	4257

(c) Of these, 776 companies have engaged NGOs for implementing CSR.

Anomalies in OROP scheme

†170. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there are several anomalies in the salary and allowances in One Rank One Pension (OROP) scheme declared for ex-serviceman/defence personnel;

[†] Original notice of the question was received in Hindi.

- (b) if so, whether the Ministry will constitute a Committee of expert and experienced officials for conducting any study of these anomalies;
 - (c) if so, by when the Committee is proposed to be constituted; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) A Judicial Committee on OROP headed by Justice L. Narasimha Reddy, Retired Chief Justice of Patna High Court has been appointed vide Government order dated 14.12.2015 to look into anomalies, if any, arising out of implementation of OROP. The Committee shall make its recommendation within one year of the date of its constitution.

Deadlines for completion of strategic road projects

- 171. SHRI PARIMAL NATHWANI: Will the Minister of DEFENCE be pleased to state:
- (a) the targets and deadlines for completion of strategic road projects in border regions of the country;
- (b) the target and deadlines for completion of strategic fencing along border regions; and
- (c) the steps being taken for expediting the construction of strategic roads and fencing?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) 73 roads are identified as strategic Indo-China Border Roads (ICBRs), out of which 61 roads have been entrusted to Border Roads Organisation (BRO) with a length of 3417 km. which were planned to be completed by 2012. Out of which 22 roads of length 707.74 km. are completed. The revised completion schedule of 39 ICBRs is as under:

2016	_	5 Roads
2017	_	8 Roads
2018	_	12 Roads
2019		8 Roads
2020		6 Roads

⁽b) Ministry of Home Affairs is the nodal agency for the fencing along the border regions. The status of fencing works is as under: